

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 3212/2024 IN C.P. (IB)/4524(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Axis Bank Limited

V/s

The Assistant Commissioner of Customs
IN THE MATTER OF
Suraksha Realty Ltd.

V/s

Idhasoft Limited

Section: 60(5) U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA3212/2024 IN C.P. (IB)/4524(MB)2018:- None has appeared for the Petitioner/Applicant. Adv. Atishay Jain i/b Adv. Kunal K. appeared for the Respondent/Corporate Debtor. List this matter on **05.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)